Annexure-3
Name of the corporate debtor:M/s OIL COUNTRY TUBULAR LIMITED Date of commencement of CIRP: 28.01.2020; List of creditors as on:03.04.2020
List of secured financial creditors (other than financial creditors belonging to any class of creditors)

| Sl.No. | Name of creditor | Identificat ion No. | Details of claim received |  | Details of claim admitted |  |  |  |  | Amountofcontingen$t$ claim | Amount ofany mutualdues, thatmay be set-off | Amount of claim not admitted |  | $\begin{aligned} & \text { Remarks, if } \\ & \text { any } \end{aligned}$ |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
|  |  |  | $\begin{array}{l}\text { Date of } \\ \text { receipt }\end{array}$ | Amount claimed | Amount of claim admitted | $\begin{aligned} & \text { Nature of } \\ & \text { claim } \end{aligned}$ | Amount covered by guarantee | $\begin{aligned} & \text { Whether } \\ & \text { related } \end{aligned}$ party? |  |  |  |  |  |  |
|  | State Bank of India |  | 05.20.2020 | 58,12,49,253 | 58,12,49,253 | - | - | NO | 26\% | - | - | - | - | NL |
|  | Allahabad Bank |  | 11.02.2020 | 48,58,16,479 | 48,58,16,479 | - | - | NO | $21 \%$ | - | - |  | - | NIL |
|  | Indian Oversea Bank |  | 07.02.2020 | 46,87,53,625 | 46,87,53,625 | - | - | NO | $21 \%$ | - | - | - | - | NIL |
| 4 | Mertex India Private Ld |  | 28.01.2020 | 15,61,72,560 | 14,00,00,000.00 | - |  | NO | 6\% | - | - | - | - | NL |
|  | Mertex UK Limited |  | 28.01.2020 | 48,70,65,600 | 43,08,33,200.00 | - | - | NO | 19\% | - | - |  | - | NIL |
| 6 | Mertex Canada Limited |  | 28.01.2020 | 18,22,46,400 | 16,12,05,800.00 | . | - | NO | $7 \%$ | - | - | - | - | NL |
|  | TOTAL |  |  | 2,36,13,03,917.05 | 2,26,78,58,357.05 | 0.00 | 0.00 | 0.00 | 100\% | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 |

